

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 16 of 2016 in
APPEAL NO. 48 OF 2015**

Dated : 5th August, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M/s Maithon Ltd.

.....Review Petitioner

Versus

Central Electricity Regulatory Commission & Ors.

.....Respondent(s)

Counsel for the Appellant

**: Mr. Amit Kapur,
Mr. Vishal Anand
Ms. Pallavi Mohan**

ORDER

Heard Mr. Amit Kapur, learned counsel for Review Petitioner/Applicant on the Review Petition seeking review of our judgment dated 10.05.2016 in Appeal No. 48 of 2015 whereby we dismissed the said appeal. We have heard. Mr. Amit Kapur on all the points raised in the Review Petition. We deem it proper to issue notice. Accordingly, issue notice to the respondents returnable on 03.10.2016. Respondents are directed to file reply to the Review Petition within six weeks i.e. on or before 13.09.2016. Thereafter, rejoinder if any, may be filed within 2 weeks i.e. on or before 28.09.2016. Dasti service is permitted.

Post this Review Petition for hearing on **03.10.2016.**

**(I.J.Kapoor)
Technical Member
mk/dk**

**(Justice Surendra Kumar)
Judicial Member**